

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,  
JABALPUR**

**Original Application No. 268 of 2006**

Jabalpur, this the 27<sup>th</sup> day of April, 2006

**Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Mrs. Meera Chhibber, Judicial Member**

Mukesh Kumar Verma,  
Designation C.B. Parcel,  
Supervisor, At WCR Madan Mahal,  
Jabalpur, Aged 51 years, S/o. Foolchand  
Verma, 665, Bai Ka Bagicha, Ghampur,  
Jabalpur.

.....

**Applicant**

(By Advocate – Smt. N. Nayak)

**V e r s u s**

1. Union of India,  
Ministry of Railways,  
Through its Principal,  
Secretary, Rail Bhawan,  
New Delhi.
2. Senior DCM, West Central  
Railway, Jabalpur, M.P.
3. Sr. DPO, West Central  
Railway, Jabalpur, M.P.
4. Chief Vigilance Officer,  
West Central Railway,  
Jabalpur, M.P.

.....

**Respondents**

**O R D E R (Oral)**

**By Mrs. Meera Chhibber, Judicial Member -**

By this OA the applicant has sought quashing of the punishment order declaring the same to be null and void ab-initio or may issue



